

Title: Demanded a statement from the Home Minister regarding the brutal lathicharge on the students of Jamia Milia Islamia, atrocities on minorities and dalits throughout the country and action taken thereof on the offending officials..

MR. SPEAKER: Now, the House will take up Zero Hour. I will call one by one.

...(Interruptions)

SHRI K. YERRANNAIDU (SRIKAKULAM): I have given notice on the most important subject. Food Corporation of India has passed orders not to procure levy rice any more from Andhra Pradesh. ...(Interruptions)

MR. SPEAKER: There is an Adjournment Motion. Shri Krishnadas, you have given a notice of an Adjournment Motion. It is under my consideration.

...(Interruptions)

MR. SPEAKER: You can raise the matter later, not now.

SHRI N.N. KRISHNADAS (PALGHAT): I want to say something on that. ...(Interruptions)

SHRI A.C. JOS (TRICHUR): We have all given notices to raise the matter regarding coconut cultivation. ...(Interruptions)

MR. SPEAKER: Shri Krishnadas, I have gone through your notice. It is under my consideration. Later, you can raise the issue.

...(Interruptions)

MR. SPEAKER: I have gone through the contents of your notice. Whatever you want to raise, you can raise the same later, not now. I will give you a chance later, not now.

...(Interruptions)

SHRI N.N. KRISHNADAS : Let me say something, Sir. ...(Interruptions)

MR. SPEAKER: At this stage, you cannot raise anything because it is under my consideration.

...(Interruptions)

SHRI N.N. KRISHNADAS : Let me say something, Sir. ...(Interruptions)

MR. SPEAKER: I have gone through the notice also.

...(Interruptions)

MR. SPEAKER: Now, the House will take up Zero Hour.

Shri Priya Ranjan Dasmunsi.

...(Interruptions)

MR. SPEAKER: Today, I have received 56 notices. If you cooperate with the Chair, I can cover all the notices. Otherwise, it would be very difficult to take up all the notices in the Zero Hour. Many Members have been giving notices to raise matters in the Zero Hour, but they are not getting the chance. It is very sad. Please understand that.

...(Interruptions)

MR. SPEAKER: Are you going to take your seat or not? I am on my legs. Shri Thomas, please take your seat. This is not the proper way to raise the matter in the House. I am going to cover all the notices today. I have received 56 notices. If you cooperate with me, I can cover all the notices. Otherwise, it would be very difficult.

...(Interruptions)

SHRI RAMESH CHENNITHALA (MAVELIKARA): All of us have given notices regardingâ€¦...(Interruptions)

MR. SPEAKER: Shri Krishnadas, you have given a notice on coconut matter. I have gone through the contents of your notice. First of all, you should know the procedure. It is under my consideration. At this stage, you cannot raise

anything. Please understand that.

...(Interruptions)

MR. SPEAKER: Shri Krishnadas, I have called Shri Dasmunsi. Please take your seat.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, through you, I would like to draw the attention of this august House, especially the Treasury Benches ...(Interruptions)

SHRI N.N. KRISHNADAS: Mr. Speaker, Sir, before you consider my notice, I would like to make a submission.

MR. SPEAKER: I will call you later.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, yesterday the Indian Youth Congress, the official Youth Wing ...(Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष जी, जो नोटिस दिया जाता है क्या उसकी कोई प्रायोरिटी होती है?

MR. SPEAKER: Shri Ramji Lal Suman, I have not called your name. I have called Shri Dasmunsi. Please take your seat.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, yesterday, the Indian Youth Congress, the Youth Wing of the Indian National Congress, for which I had the privilege of presiding over for five years, came to the Capital from the adjacent States to protest on three basic issues. The issues are confronting them everyday for the last six months and they are relating to atrocities on the religious minorities, linguistic minorities and *dalits*.

प्रो. रासा सिंह रावत (अजमेर) : राजस्थान में इनकी सरकार है वहां महिलाओं पर अत्याचार हो रहे हैं

वे (व्यवधान) ये यह नहीं देख रहे हैं। राजस्थान में मालपुरा में भयंकर दंगा हुआ और हत्याकांड हुआ, यह स्वयं देखकर आये हैं वे (व्यवधान)

MR. SPEAKER: Please take your seat.

...(Interruptions)

MR. SPEAKER: I will give a chance to you also. You can rebut it at that time, not now.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, they came here to submit a memorandum to the hon. Prime Minister, Shri Atal Bihari Vajpayee. The Youth Congress workers, in thousands, were totally peaceful as reported in the national media and they only wanted to hand over a memorandum to the Prime Minister, highlighting the defects of the programme which is related to poverty alleviation. Due to the drastic cut of the financial support to that programme, the villagers are crying. Then, as far as the programme related to the youth are concerned, no National Youth Policy has so far indicated about the future of their job opportunities in the Ninth Plan or in the Mid-Term Appraisal of the Ninth Plan. With all these details, they came to the Capital in a democratic manner, in a peaceful manner. But without any provocation, like it happened in the case of the students of Jamia Milia Islamia, the police unleashed a brutal lathicharge on them, one after another. You can kindly look at these photographs as to how the police behaved with them. In spite of beating a person on his head, when two other persons cried before the police, he was just dragged in the street and the police paraded over the body.

So, I demand that the Home Minister must make a statement in the House as to why this Government is behaving in this fashion against the young people. When any democratic procession takes place to give a memorandum on the issues of the public, if the Home Ministry's Police behaves in this manner everytime and the Government keeps quiet, I tell you that there cannot be any guarantee of peace in the Capital. The Home Minister is remaining silent on the issue of Jamia Milia Islamia. The Home Ministry is remaining silent on the issue of atrocities on minorities and *dalits* throughout the country and if young people come to protest against this, should they be treated like this? Therefore, we demand that the Home Minister must make a statement and the offending officials should be booked immediately by the Government.

Sir, I wonder, in spite of this thing happening, no Minister from the Home Ministry – neither the Minister of State nor the Cabinet Minister – is present in the House. So, I would like to say that unless the Home Minister makes a

statement on this matter to ensure that the offending officials are booked and if these things continue like this, I think, we cannot cooperate with the business of this House.

श्री विजय गोयल (चांदनी चौक) : आपकी सरकार के समय में जब हम प्रदर्शन करते थे तो क्या हम नहीं पिटे? (व्यवधान)

प्रो. रसा सिंह रावत : मान्यवर स्पीकर साहब, मैं आपके माध्यम से? (व्यवधान)

अध्यक्ष महोदय : इसके बाद कोकोनट वाला मामला लेंगे? (व्यवधान)

SHRI MADHAVRAO SCINDIA: Sir, this is a very emotional matter. ... (Interruptions) There was an action against a peaceful and democratic demonstration. ... (Interruptions) I would request, through you, the Minister of Parliamentary Affairs to kindly consult the Minister of Home Affairs and respond to it.

SHRI RASHID ALVI: We have given a notice. ... (Interruptions)

MR. SPEAKER: I will call you.

... (Interruptions)

SHRI MADHAVRAO SCINDIA : What do they intend to do about this? Then, we will see how we are to react on their response.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, I will consult the hon. Home Minister and by evening I will come back to you... (Interruptions)